

understand the reason behind neglecting this prestigious unit in West Bengal in spite of recommendation from BRPSE. The company is on the verge of collapse and workers are facing umpteen problems and are eagerly waiting for its revival.

Hence, I request the Railway Minister, who is fortunately from Bengal and has a lot of concern for the State, through you, to immediately take steps and take over this unit immediately and help the company and workers working there.

MR. DEPUTY CHAIRMAN: Dr. C.P. Thakur, not present; Shri Moinul Hassan, not present. Shri Ram Narayan Sahu.

Concern over the declining level of ground water in the Country

श्री राम नारायण साहु (उत्तर प्रदेश) : महोदय, मैं आपके माध्यम से माननीय सदन के समक्ष पूर्व में भी तीव्रगति से गिरते भूमिगत जलस्तर पर चिंता व्यक्त कर चुका हूँ और आज पुनः कहना चाहता हूँ कि सरकार इस समस्या की गंभीरता पर विचार नहीं कर रही है। महानगरों को उनकी आवश्यकता का 25 प्रतिशत जल ही उपलब्ध हो पा रहा है। साथ ही भूमिगत जलस्तर का तीव्रगति से गिरना समूचे प्राणी जगत के लिए विकराल समस्या का सूचक है। जलस्तर के पेड़ों की जड़ों की पहुंच से नीचे जाने के कारण विशालकाय वृक्ष भी सूख रहे हैं। सरकार द्वारा लगाए गए पम्प दिनों-दिन जलविहीन होते जा रहे हैं। जलाशय, झीलें, तालाब, नदियां आदि सूख गए हैं या सूखने के कगार पर हैं। महोदय, मेरा मानना है कि सरकार इस समस्या के प्रति गंभीर नहीं है अपितु योजनाएं भी कागजों पर सिमट कर रह जाती हैं। इस समस्या पर राष्ट्रीय स्तर पर चिंतन, जागरुकता, नियोजन एवं क्रियान्वयन की त्वरित आवश्यकता है। मेरे गृह नगर लखनऊ में ही सरकार अरबों रुपया पत्थरों पर खर्च कर रही है लेकिन पेय जल के नाम पर हैंडपम्प लगाने के लिए भी पैसा नहीं है। सरकार यह भूल गयी है कि पत्थरों से जीवन नहीं चलता बल्कि पानी से जीवन चलता है। मेरा आपके माध्यम से सरकार से अनुरोध है कि सरकार जल समस्या को गंभीरतापूर्वक समझे और पूर्ण समर्पण से इस कार्य को करे। सरकार सभी सम्भव जल स्रोतों को पुनर्जीवित करने, भूमिगत जल स्तर का संरक्षण करने, अनावश्यक जलदोहन पर प्रतिबंध एवं जनमत बनाने एवं भूमिगत जलस्तर को पुनः चार्ज करने हेतु ठोस कदम उठाए। सरकार इस कार्य में इतनी देर भी न करे कि कल देश को इस समस्या से आपदा के रूप में जूझना पड़े। भारत जैसे विशाल देश को बोटलों में पानी से जिंदा नहीं रखा जा सकता है। इसे हरा-भरा रखने के लिए नदी, नाले, तालाब, झरने, पोखर, जलाशय जलमग्न होने आवश्यक हैं। जल के कार्य को कल का कार्य मत समझो, आज और अभी कुछ करना है।

श्रीमती जया बच्चन (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करती हूँ।

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

श्री नन्द किशोर यादव (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

श्री वीर पाल सिंह यादव (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

श्री बृजभूषण तिवारी (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

श्री वीरेन्द्र भाटिया (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

Demand to take effective steps to bail out the National Aviation Company from huge losses incurred by it

SHRI RAHUL BAJAJ (Maharashtra): Sir, it is a matter of urgent public importance. The National Aviation Company, popularly known as 'Air India, has been making, as we all know, huge losses for

many, many years. The merger between the *erstwhile* Air India and Indian Airlines has still not been successfully completed, and the employees of Indian Airlines, especially, are very unhappy. The Government needs to take urgent measures, Mr. Deputy Chairman, Sir, to turn the Company around. Providing additional equity and loan will be only a temporary relief, but no solution. We have to find a solution to make the Company competitive. Funds will be required, of course, for aircraft acquisition. But taxpayers' monies should not be given to meet losses; there will be end to that. The Company is, probably, overstaffed, and, due to political and administrative pressures, has often succumbed to even unreasonable demands from Unions as it is afraid of facing a strike. And the Unions have reasons to complain because of interference. Costs must be reduced, if necessary, even by reducing the number of employees and rationalising their emoluments. Practice of appointing non-industry professionals as CEOs may have also contributed, Mr. Deputy Chairman, to the Company's present plight. Political and administrative interference, as I said earlier, lack of autonomy and the resulting weak work ethic is preventing the Company from successfully competing in a fiercely competitive market place where even the private companies are making losses. Urgent, corrective steps need to be taken. Thank you, Mr. Deputy Chairman.

**Demand to take effective measures to tackle the malnutrition
among children in the country**

SHRI A. ELAVARASAN (Tamil Nadu): Sir, I would like to bring before this House the alarming levels of hunger in children in some States, including Tamil Nadu. The State of Tamil Nadu, once an exemplar for other States in the country in successful implementation of nutritional programmes, has now become one of the ten States in the country with alarming levels of hunger, according to the International Food Policy Research Institute's India State Hunger Index of 2008. The ratings are based on the prevalence of calorie energy deficiency, child mortality and the number of children below the age of five who are underweight. The National Family Health Survey data of 2008 show a similar trend. According to this survey, almost one-third, that is, 31 per cent, of children under the age of five in Tamil Nadu are stunted or too short for their age, which indicates that they have been undernourished. Further, seven out of every ten children below the age of five have iron-deficiency anaemia, according to the report of the National Family Health Survey. Anaemia has actually increased from 69 to 73 per cent in the age group of infancy to three from the last survey of 1998. Only 40 per cent of the households have access to adequately iodized salt and vitamin-A deficiency persists despite prevention programmes. Therefore, I urge upon the Government to view this situation seriously and implement nutritional programmes more effectively to wipe out the alarming level of malnutrition in all the States, including Tamil Nadu.

**Demand to resolve the problem of the shop-owners affected by the
elevated express way project from Chennai Port to Maduravayal**

SHRI N. BALAGANGA (Tamil Nadu): Sir, an elevated express way project from Chennai Port to Maduravayal for a distance of 17.5 kilometres has been formulated and approved by the National